

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT. NO- II**

59.

C.P.(IB)-4449(MB)/2019

CORAM:

**SHRI. RAJASEKHAR V. K  
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.03.2020**

NAME OF THE PARTIES: PPG Asian Paints Pvt. Ltd.

V/s

Taurus Auto Dealers Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. Learned Counsel for the Financial Creditor present. No representation on behalf of the Corporate Debtor.
2. List this matter on **27.04.2020** for final submissions.

**Sd/-  
RAVIKUMAR DURAISAMY  
Member (Technical)**

**Sd/-  
RAJASEKHAR V.K  
Member (Judicial)**

04.03.2020  
Sushil